

excavate the sites of two ancient mounds in Mathura district of U.P.— the Sonkh and Rai areas;

(b) if so, the terms of the licence; and

(c) the estimated expenditure involved in the excavation?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) 1. Objects found during excavations will be the property of the State Government.

2. Not more than one piece of those objects (which will be found in duplicate) will be handed over to the excavator.

3. The excavator will be allowed to take photographs of the objects found during excavations but in case he intends to publish them prior permission of the State Government will be necessary.

4. If permitted he shall have to donate at least ten copies of the publications to the State Government in which the photographs of such objects are published.

5. An officer duly nominated by the State Government will be posted at the site to watch the excavations.

(c) As the expenditure is to be borne by the excavator himself, the Archaeological Survey of India has neither prepared nor called for any estimate.

Training for Circus Artistes

**127. Shri Murl Manohar:
Shri Ram Harkh Yadav:**

Will the Minister of Education be pleased to state:

(a) whether the Indian Circuses Federation have submitted their demands to Government for the provision of training institutes for Circus Artistes;

(b) if so, whether Government propose to send Circus Artistes abroad for professional training; and

(c) whether Government propose to remove the levy of entertainment tax from circuses?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) There is no such proposal under the consideration of Government.

(c) The matter falls within the jurisdiction of State Governments.

Guruvayoorapan College, Kerala

128. Shri A. K. Gopalan: Will the Minister of Education be pleased to state:

(a) whether the Kerala University Syndicate has appointed a Commission to go into the working of "Guruvayoorapan College", Kerala;

(b) whether it is a fact that the Principal of the College has submitted a complaint about its working;

(c) if so, the contents thereof; and

(d) when the Commission's work will be over?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Yes, Sir.

(c) There are charges and counter-charges levelled by the Principal and the Management against each other.

(d) The Commission is expected to complete its work shortly.

Arrest of Muslim Leaguers in Kerala

129. Shri A. K. Gopalan: Will the Minister of Home Affairs be pleased to state:

(a) whether his Ministry has enquired into the allegation that some

Muslim leaguers in Kerala had been arrested and detained due to political prejudices;

(b) the number of Muslim Leaguers detained in Kerala under the Defence of India Rules after August, 1965;

(c) the number of women among them;

(d) whether protests have been made against these arrests;

(e) whether any of them have been given family allowance; and

(f) whether it is a fact that they are not given all facilities which other detenus are getting?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No Muslim Leaguer was arrested and detained in Kerala due to political prejudices.

(b) Four Muslim Leaguers were detained under the Defence of India Rules, 1962, after August 1965. They have since been released.

(c) Nil.

(d) Yes, Sir.

(e) No Sir. Their cases were under consideration of the State Government but before any decision could be taken they were released

(f) No, Sir. No discrimination is shown in regard to treatment of detenus.

Shortage of Light Diesel Oil

130. Shri Shiv Charan Mathur: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there was an acute shortage of light diesel oil in the country during the months of September-October, 1965;

(b) if so, the reasons thereof and the present position of supply of this oil; and

2400 (ai) LS—

(c) the quantity of light diesel oil supplied to Rajasthan and other States during the period September-December, 1965?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Owing to the failure of the monsoon in 1965, a much larger programme of lift irrigation was undertaken in some States and there was a substantial increase in the demand for light diesel oil suddenly from October 1965 onwards and shortages began to be felt. As soon as this was brought to the notice of the Government of India, steps were taken to increase the production and supply of light diesel oil correspondingly. As a result, from a total of about 71,000 Kl in September 1965, the supply in December 1965 had been increased to nearly 97,000 Kl; and the position is, therefore, greatly improved.

(c) Supplies of LDO were specially planned and arranged for the States of Gujarat, Maharashtra and Rajasthan. Detailed information about these three States only is available for the months October to December. The quantities supplied to these States are shown below:—

Month.	Rajas- than	Gujarat	Maha- rashtra	Other States.
	Kl.	Kl.	Kl.	Kl.
October	2034	23440	20082	38976
November	3528	25847	20688	45149
December	4164	20928	24384	47244

A similar break-up for September 1965 is not immediately available; but the information will be collected and placed on the Table of the House in due course.

Programme of General Education

131. Shri Shiv Charan Mathur: Will the Minister of Education be pleased to state:

(a) whether any scheme has been formulated by the University Grants